NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.26/ BB/ 2017	_	For hearing	230/ 232	Go Go International Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

kumar Rep. g. a

2) Prema Hati

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<u>ORDER</u>

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel for Petitioner has filed common synopsis. He has also filed Memo alongwith Affidavit stating that, objections raised by the R.D in C.P (CAA) No.26/BB/2017 has been complied. Heard both sides. List it for orders on 22/02/2018.

Member (T)

Member (J)